

HIGH COURT OF DELHI  
Shershah Road, New Delhi

No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated

From: The Registrar General,  
High Court of Delhi,  
New Delhi.

To, The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nomination of 2 serving Judicial officers of the State to attend CT (Counter Terrorism) Pilot Workshop conducted by FJC, Washington/ CEELI Institute, Prague at the Maharashtra Judicial Academy, Uttan (near Mumbai) on the 29<sup>th</sup> & 30<sup>th</sup> of April, 2023.

Sir,

In continuation to this Court's letter No. 2425/DHC/Gaz./G-3/2023 dated 17.04.2023, on the above subject, I am directed to say that this Court has exempted Mr. Sanjay Sharma-II, ASJ, Central District, Tis Hazari Courts, Delhi from attending the CT (Counter Terrorism) Pilot Workshop conducted by FJC, Washington/CEELI Institute, Prague at the Maharashtra Judicial Academy, Uttan (near Mumbai) on 29<sup>th</sup> & 30<sup>th</sup> of April, 2023 and in his place Mr. Pulastya Pramachala, ASJ, North-East District, Karkardooma Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)  
for Registrar General

2713-2715  
No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated 26/04/2023

1. Copy forwarded to the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi with the request to inform the concerned Judicial Officer, accordingly.
2. Copy along with copy of letter dated 24.03.2022 of the Director, National Judicial Academy forwarded to the Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi, with the request to inform the concerned Judicial Officer and to ask him to directly coordinate with National Judicial Academy regarding study material and other details of the programme.
3. Copy forwarded to the Deputy Director, Maharashtra Judicial Academy, Uttan-Gorai Road, Uttan, Bhayandar (W), District -Thane, Mumbai - 401106 for information (e-mail: mjaunitse@indianjudiciary.gov.in).

(Vinay Sharma)  
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 33256-292 NJA/Trng/Gaz./2023 Dated, Delhi the 27 APR 2023

Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Sh. Sanjay Sharma-II, ASJ, Central District, Tis Hazari Court, Delhi.
- 2) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.

(Kaveri Baweja)  
Officer-In-Charge (Judicial Branch, HQs)  
For Principal District & Sessions Judge(Hqs):Delhi